

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 03
CP (CAA) No. 06/230-232/JPR/2024
Connected with
CA(CAA) No. 08/230-232/JPR/2023
Under Section 230-232 of
Companies Act, 2013

In the matter of:

Nathani Marbles Pvt. Ltd. & Ors.

...Transferor Company

With

Riddhi Siddhi Tiles Pvt. Ltd.

...Transferee Company

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

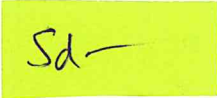
Present Through Video Conferencing: -

For the Applicant : Kala Agarwal, CS

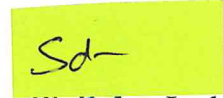
ORDER

Heard Ms. Kala Agarwal, CS appearing on behalf of the Applicant. An affidavit of service has been filed vide Diary No. 810/2024 dated 03.04.2024.

Submissions heard. Order is reserved.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 10, 2024